

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-3876

TO BE ANSWERED ON-09.08.2018

SUBSIDY ON ROOFTOP SOLAR PLANTS

3876. DR. RAVINDRA KUMAR RAY
SHRI SHER SINGH GHUBAYA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether there is inordinate delay in release of subsidy on rooftop solar plants for residential areas;
- (b) if so, the reasons therefor; and
- (c) the details of the subsidy pending to be released in respect of domestic consumers, State-wise?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

- (a) No Madam. There has been no inordinate delay in release of subsidy for rooftop solar plants, including for residential areas.
- (b) Does not arise.
- (c) The MNRE issues sanction for installation of grid connected rooftop solar projects in residential, social and institutional sectors to various implementing agencies. An advance equivalent to 30 percent of central financial assistance (CFA) is also released after sanction for implementation of such projects. The final subsidy is released on completion of the project, once the implementing agency submits requisite documents like utilisation certificates and Audited Statement of Expenditures etc.

The details of State-wise capacity sanctioned under residential, social and institutional sectors, for which project completion reports have been received till 7.8.2018 and where CFA pending for release are given in **Annexure**. Once the claims are found to be correct, based on scrutiny of documents, the CFA is released.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 3876 FOR 09.08.2018

Sr. No.	State/UTs	Capacity for which Project Completion Reports have been submitted and CFA is pending to be released by MNRE (MW)
1	Andhra Pradesh	16.09
2	Assam	1.18
3	Chandigarh	1.01
4	Chhattisgarh	2.93
5	Delhi	0.34
6	Gujarat	28.03
7	Haryana	15.90
8	Himachal Pradesh	1.66
9	Jharkhand	6.21
10	Kerala	2.45
11	Madhya Pradesh	6.38
12	Maharashtra	16.53
13	Manipur	2.90
14	Odisha	0.70
15	Puduchhery	0.67
16	Punjab	7.76
17	Rajasthan	13.99
18	Tamil Nadu	9.25
19	Telangana	9.58
20	Uttar Pradesh	0.19
21	Uttarakhand	1.72
22	West Bengal	2.28
	Sub-total	147.71
23	PSUs and other implementing agencies	2.16
	Total	149.87